

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH

ITEM NO :9

CP NO.(IB)62/ALD/2020

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.02.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : BHUSHAN DEALMARK PVT. LTD. V/S UPADHYAY CONTRACTORS PVT. LTD.

SECTION: 9 OF IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : SH. RAHUL CHAUDHARY, ADV.

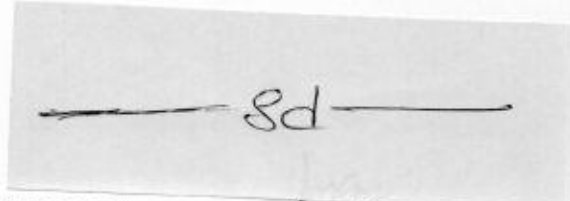
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The matter was taken up today through Video Conferencing.

Heard Sh. Rahul Chaudhary, Advocate for the Petitioner through video conferencing.

Pursuant to the earlier order of this Court dated 04.01.2021, it has been intimated that Affidavit of Service has been filed and respondents have been noticed, but no one has put in appearance on behalf of the respondents till date.

Accordingly, put up in the week commencing 31st March, 2021 before the Regular Court/Video Conferencing by which time respondents may put in appearance and file their reply.



JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Dated : 17.02.2021

Typed by :
Md. Zaid
(Stenographer)